

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 11th October, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 62/2018 (M.A. No. 726/2018)	Gabhabhai Devabhai Chauhan & Ors. Vs. Union of India & Ors.	Mr. Abhimanue Shrestha, Adv. for Appellant Mr. Prashant Bezborauh, Adv. for R-1 Mr. Dhruv Pal, Adv. for R-2 Ms. Vanita Bhargava, Adv. for R-3 Mr. Agney Sel, Adv. for R-4 & 5
2.	Appeal No. 68/2018 (M.A. No. 702/2018 & M.A. No. 703/2018)	Paryavaran Bachav Samiti Vs. M/s Ultratech Cement Limited & Ors.	Mr. Srivastava Naved & Mr. Parashar, Advs for Applicant Mr. Narinder Pal Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-4 Mr. Tushar Mehta, ASG with Mr. Parth Bhatt, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for CGSC
3.	Appeal No. 112/2018 (M.A. No. 1017/2018 & M.A. No. 1018/2018)	University of Delhi Vs. Ministry of Environment Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Anurag Ojha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for R-2 Mr. Sudipta Sircar, Adv. for R-3 Mr. Brij Bhushan Gupta, Adv. for R-4 Ms. Puja Kalara, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB Mr. B. V. Niren, Adv. for CGSC Mr. Febin M. Varghese, Adv. for R-9 Mr. Rajkumar, Adv. Mr. Jai Sahai Endlaw, Adv. Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
FOR DIRECTION			
4.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018, M.A. No. 1183/2018, M.A. No. 1360/2018, M.A. No. 1400/2018 & M.A. No. 1487/2018) (PH) WITH	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh & Mr. Amit Tiwari, Advs. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura

			Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv. Mr. Krishan Kumar Sharma
5.	Original Application No. 280/2017 (M.A. No. 529/2017) WITH	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
6.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
7.	Original Application No. 277/2018 (M.A. No. 704/2018)	Prem Singh Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Ankit Verma, Adv. for R-2 to 8 Mr. Mukesh Verma, Adv. for UPCB Mr. Shlok Chandra, Adv. for MoEF Mr. Amit Verma, Adv. for State of UP Mr. Amit Upadhyay, Adv. for R-9 & 12 Mr. Mayank Pandey, Adv. for R-10 & 11 Mr. Pradeep Misra, Adv. for UPPCB
8.	Original Application No. 313/2018 (M.A. No. 851/2018)	Vipin Singh Vs. Union of India & Ors.	Ms. Isha Arora & Mr. Sandeep Mishra, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Ankit Verma, Adv. for State of Uttar Pradesh Mr. Pradeep Misra, Adv. for UPPCB
9.	Original Application No. 326/2018	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant Dr. Sandeep Singh, Adv. for R-1 Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam Mr. S. A. Zaidi, Adv. for R-2, 3 & 8 Mr. Zafar Ali, Adv. for R-5, 7 & 9 Mr. B. V. Niren, Adv. for R-13 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB

10.	Original Application No. 340/2018 (M.A. No. 1136/2018)	Aleixo Pereira Vs. The Village Panchayat Majorda-Utorda -Calata & Ors.	Mr. Aleixo Pereira, Applicant in person Mr. Manish Raghav, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Advs. for R-4, 9 to 12 Mr. Gigi C. George, Adv. for MoEF & CC
11.	Original Application No. 371/2018	Goa Paryavaran Savrakshan Sangharsh Samittee Vs. The Goa Coastal Zone Management Authority & Ors.	Mr. Sukant Mahadev Tari, Adv. for Applicant Mr. Jai Dehadrai & Mr. S. S. Rebello, Advs. for State of Goa
12.	Original Application No. 372/2018	Goa Paryavaran Savrakshan Sangharsh Samittee Vs. The Goa Coastal Zone Management Authority & Ors.	Mr. Sukant Mahadev Tari, Adv. for Applicant Mr. Jai Dehadrai & Mr. S. S. Rebello, Advs. for State of Goa Mr. M. S. Kalra, Adv. for R-3 Mr. Nitesh Shrivastava, Adv.
13.	Original Application No. 373/2018	Goa Paryavaran Savrakshan Sangharsh Samittee Vs. The Goa Coastal Zone Management Authority & Ors.	Mr. Sukant Mahadev Tari, Adv. for Applicant Ms. Ruchira Gupta, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Advs. for State of Goa
14.	Original Application No. 433/2018 (M.A. No. 1009/2018)	Sisar-Sikang Preservation Committee Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Dhruv Pal, Adv. for MoEF Ms. Eliza Bar, Adv. for R-2 & 4 Mr. Surendra Kumar, Adv. for R-3 Mr. Anil Shrivastav, Adv. for R-5 & 6 Mr. Akhil Aggarwal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for R-8
15.	Original Application No. 434/2018 (M.A. No. 1478/2018)	Vinod Patel & Ors. Vs. Chhattisgarh Environment Conservation Board & Ors.	Ms. Shibani Ghosh, Adv. for Applicant Mr. Gaurav Chaudhary, Adv. for R-1 Mr. Rahul Verma, for R-3
FOR HEARING			
16.	M.A. No. 1061/2015 IN Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. Anil Sood & Ms. Madhumita Singh, Advs. for Appellant Mr. Maheen Pradhan, Adv. for R-1 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-2 Mr. P. S. Bindra, Adv. for R-3 Mr. Narender Pal Singh, Adv. for R-5 Ms. Puja Kalra, Adv. for R-6 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Rahul Dhawan, Adv.
17.	Original Application No. 502/2016 (M.A. No. 954/2016)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Mrs. Kajal Chandra, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 4 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12

			Ms. Ginny J. Rantray, Adv. for JNU Mr. Anil Soni & Mr. Naginder Benipal, Adv. for R/AICTE Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC
18.	Original Application No. 518/2016 (M.A. No. 464/2017)	Ashwini Kumar Vs. State of U.P. & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-5 to 7, 9 & 10 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Sudeep Dey, Adv. Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. A. K. Singhal, Adv.
19.	Original Application No. 529/2016 (M.A. No. 988/2016)	Vikrant Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Naginder Benipal, Adv. for PPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr. R. Rakesh Sharma, Adv. for State of TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Mr. Ginny J. Rautray, Adv. for NBCC Mr. Amit Anand Tiwari, Adv. for State of Uttarakhand Mr. Vivek Singh, Adv. Mr. A. S. Kulshrestha, Adv. for UPSIC Mr. Sudeep Kr. Shatriya, Adv. Mr. V. K. Shukla, Adv.
20.	Original Application No. 13/2017	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	Ms. Nishtha Chawla, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES & RPL Ms. Puja Kalra, Adv. for SDMC Mr. Sumeet Pushkarma, Adv. for R-4 Mr. Manish Srivastava, Adv. for R-5 Mr. Kush Sharma, Adv. Mr. Ravinder Kumar, Adv. for Noida Mr. Divya Prakash Pande, Adv. for MoEF
21.	Original Application No. 392/2017	Sangeeta Kumar Vs. Union of India & Ors.	Mr. Sameer Rohatgi, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG for R-3, 4 & 5 Mr. A. R. Takkar, Adv. for R-6 Mr. Sangeet Rai, Adv. for R-8 Mr. Dinesh Jindal, Adv. for DPCC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Lt. Col. Sarvadaman Singh Oberoi

CASES AT SR. NO. 22 TO 27 WILL BE TAKEN-UP ON 13.11.2018 FOR HEARING

22.	Original Application No. 418/2017	Delhi Bird Foundation Vs. Union of India & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Meera Gopal, Advs. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. Anil Grover, AAG for R-2 to 4 Mr. Piyush Joshi, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-8 Mr. Ravindra Kumar, Adv. (LC) Mr. Divya Prakash Pande, Adv.
23.	Original Application No. 613/2017 WITH	Mohd. Javed Asghar Vs. M/s Upper Ganges Sugar and Industries Ltd. (Distillery Unit) & Ors.	Ms. Preeti Singh, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for UP Mr. B. V. Niren, Adv. Ms. Antima Bazaz, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Satish Kumar, Adv. for CPCB
24.	Original Application No. 614/2017	Mohd. Javed Asghar Vs. State of U.P. & Ors.	Ms. Preeti Singh, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for UP Mr. B. V. Niren, Adv. Mrs. Jaswinder Kaur, Adv. Mr. Rajkumar, Adv. for CPCB
25.	Original Application No. 75/2018	Sushil Baheti & Anr. Vs. NCT of Delhi & Ors.	Mr. Rahul Khurana & Mr. Surinder Singh, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1,4-8 Ms. Puja Kalra, Adv. for R-2 & 3 Ms. Sakshi Popli, Adv. for DPCC Mr. B. V. Niren, Adv. for R-5
26.	Appeal No. 88/2018 (M.A. No. 984/2018)	Haryana State Pollution Control Board & Anr. Vs. M/s Ansal Housing Construction Ltd.	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Guneet Khehar, Adv.
27.	Original Application No. 181/2018	Jaya Prakash Dabral Vs. District Magistrate, Ghaziabad & Ors.	Mr. Jaya Prakash Dabral, Applicant in person Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. B. V. Niren, Adv. for CGSC Ms. Priyanka Swami, Adv. for R-4 Mr. R. M. Sinha, Adv. for R-8 Mr. Raman Yadav, Adv. Mr. Pradeep Mishra, Adv. for UPPCB

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

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HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 1461/2018 IN Original Application No. 392/2016	H. A. Kishor Kumar Vs. Union of India	Mr. Yogeshwaran. A. Advs. for Applicant